

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.269/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company		Jalan Farms Pvt Ltd with Jalan carbon & Chemical Pvt Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Mohan Ram Goenka
F 4515

Applicant Co.

25/7/17

ORDER

Ld. Counsel for the petitioners wants dispensation of the meeting of the shareholders but he has not filed any affidavit regarding the consent of shareholders and creditors. Petitioners are directed to file affidavit of the respective shareholders and creditors regarding their consent for the proposed scheme of amalgamation. Petitioners are further directed to file latest provisional financial statements.

List the matter on 01/09/2017.

sd.
(Vijai Pratap Singh)
Member (J)

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